

**GOVERNMENT OF INDIA  
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:398

ANSWERED ON:07.07.2004

OVERCHARGING BY KENDRIYA BHANDAR

Jha Shri Raghunath;Singh Shri Prabhunath;Vijay Krishna Shri

**Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

to the answer given to Unstarred Question No. 1047 dated December 9, 2003 regarding overcharging by Kendriya Bhandar and state:

(a) whether the information has since been collected and compiled;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) to (c): The information will be laid on the Table of the House.